

CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.511/2001

DATED the 16th day of August, 2001

Coram: Hon'ble Mr.Justice Ashok C.Agarwal - Chairman
Hon'ble Mr.G.C.Srivastava - Member (A)

C.A.D. Employees Union,
Regd.No.NGP-3455,
Pulgaon Camp 442 303,
District - Wardha,
through its General Secretary,
B.S.Pantawane.

(By Advocate Shri Jayant Bhoot)

Versus

Union of India,
Ministry of Defence,
South Block, New Delhi
through its Secretary.

- Respondent no.1

The Commandant,
Central Ammunition Depot,
Pulgaon Camp, Pulgaon,
District Wardha.

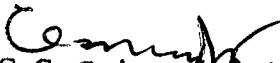
- Respondent no.2

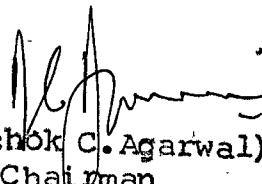
The Director General,
Ordnance Services, M.C.O.'s,
Branch Army Headquarters,
DHR/P.O. New Delhi - 110 011.

- Respondent no.3

ORAL ORDER

There are several procedural deficiencies in the
present O.A. filed on behalf of the applicant. Leave is
granted to withdraw the same with liberty to file a fresh
O.A. on the same cause of action.


(G.C.Srivastava)
Member (A)


(Ashok C. Agarwal)
Chairman